

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.202

C.P.(CAA)/17(AHM)2023 in  
C.A.(CAA)/59(AHM)2022

**Proceedings under Section 230-232 of Co. Act, 2013**

**IN THE MATTER OF:**

Apicore Pharmaceuticals Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 04/07/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant	: Mr. Ravi Pahwa, Advocate
For the RD Office	: Mr. Shiv Pal Singh, Dy. Director
For Income Tax Dept.	: Ms. Kinjal Vyas, Advocate for
	: Ms. Maithili Mehta, Advocate
For RoC	: Ms. Rupa Sutar, Dy. RoC

**ORDER**  
**(Hybrid Mode)**

Learned Counsel for the applicant submits that matter qua approval of scheme of transfer company is still pending before NCLT Hyderabad Bench. Hence, requested adjournment in the matter.

Re-list on 22.08.2024.

**-Sd-**  
**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**